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### **MATTERS UNDER RULE 377\***

MR. DEPUTY-SPEAKER: Matters under Rule 377 may be treated as laid on the Table of the House.

Title: Need to look into the demands of Santali Bhasa Morcha and JDP for the welfare of Adivasis. - Laid.

SHRI SALKHAN MURMU (MAYURBHANJ) : The Adivasis of Jharkhand, Assam, Orissa, Bengal and Bihar assembled in Delhi on 8/9.12.2003. Under the banner of Santali Bhasa Morcha and JDP, they met President of India and Leader of Opposition and appealed for recognition of Santali, Ho, Munda, Kurukh languages. Adoption of Santali as Rajbhasa of Jharkhand, scheduling of Adivasis in Scheduled Tribe list of Assam. The Central Government and the Parliament should urgently take up these issues.